

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	M.K. PREETHA for KSR & Co.	Counsel for Respondents	M.K. Preetha
2)	C. BHARGAVI for A.K. Mykany & Associates LLP	Counsel for Petitioners	C. Bhargavi

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 09.03.2018.

(S ^{sd-}VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

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